NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(CAA) 54 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.11.2017

NAME OF THE COMPANY: IMA Pvt. Ltd. And M/s Skyroof Builders Ltd.

SECTION OF THE COMPANIES ACT: 230-232

S.NO. NAME

DESIGNATION

REPRESENTATION SIGNATURE

For the Petitioner:

Mr. Udayaditya Bannerjee & Mr. Soumyajit Nath,

Advocates

For the Respondent:

Mr. Ayush Beotra, Advocate for OL

ORDER

Ld. Prosecutor for the RD prays for further time to file the objections. Let the same be filed before the next date of hearing. Ld. Counsel appearing for the OL has again reiterated the objections made on last date of hearing which was suitably replied to by the Petitioner. The required documents have already been supplied.

Ld. Counsel for the OL prays for some time to confirm the same. Last opportunity granted failing which the matter shall proceed.

To come up on 30th November, 2017.

(S. K. Mohapatra) Member (T)

(Ina Malhotra)
Member (J)